

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 125
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant

v.

Basic India Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 04.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the respondent

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Mr. Satish Rai, Mr. Abhay Kaushik, Advs. for
ex.-management

ORDER

List on 27.02.2020.

— Set —
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Set —
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)